

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4159**

**TO BE ANSWERED ON THE 29<sup>TH</sup> MARCH, 2022/ CHAITRA 8, 1944 (SAKA)**

**FAKE AADHAR CARDS**

**†4159. SHRIMATI RANJANBEN DHANANJAY BHATT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the rackets of making fake Aadhar cards are flourishing rapidly in various parts of the country and if so, the details thereof;**

**(b) whether the Government is contemplating to take any steps to curb it; and**

**(c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): Aadhaar number is issued to an individual under the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016. To verify Aadhaar cards, Unique Identification Authority of India (UIDAI) has created a mechanism to get the Aadhaar number verified online through the website <https://resident.uidai.gov.in/verify>. The authenticity of the Aadhaar number can be verified offline by scanning of QR code printed on Aadhaar Card and online verification through OTP/ Biometrics based authentication. Law enforcement agencies are obliged to take appropriate action whenever issue of fake Aadhaar Card is reported to them.**

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